## Annexure 9

**Name of Corporate Debtor:** **Nirmangold Alloy Pvt. Ltd.**
**Date of commencement of CIRP:** **21.11.2021**
**List of creditors as on:** **09.09.2022**

**List of Other creditors (other than financial creditors and operational creditors)**

(Amount in Rs.)

| SI. no. | Name of Creditor | Details of claim received | | Details of Claim Admiteed | | | | | Amount of Contigent Claim | Amount of Mutual Claim that may be set off | Amount of claim not admited | Amount under verification | Remark sif Any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of Receipt of Claim | Amount claimed | Amount Admitted | Nature of Claim | Amount covered by security Interest | Amount covered by Guarantee | Whether related party? | | | | | |
| 1 | M/sSunil Somvanshi & Co. | 04.01.2022 | 23056000 | - | Unsecured | NA | NA | NA | NA | NA | 23,056,000 | NA | The sum is admitted to the extent of recipt of Equity Shares in terms of Sale Deed dated 28.05.2018. It shall be appropriately dealt by the PRA at the time of submission of resolution Plan |
| 2 | Ravikiran Kombade | 19.07.2022 | 1900000 | 1000000 | Unsecured | | | No | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |